

OFFICE OF THE DISTRICT AND SESSIONS JUDGE, AMBALA.OFFICE ORDER

Since Ms. Swati Sehgal, Additional District and Sessions Judge, Ambala, Head of the Internal Complaints Committee and Ms. Neha Yadav, Civil Judge (Junior Division), Ambala, Member of the Internal Complaints Committee constituted in pursuance to "The Sexual Harassment of Women at Work Place (Prevention, Prohibition and Redressal) Act, 2013" notified by Government vide notification No.14 of 2013, to provide protection against sexual harassment of women at workplace and for prevention and redressal of complaints of sexual harassment, have been transferred from Ambala Sessions Division, the said committee is hereby constituted afresh consisting of the following members :-

1. Ms. Sangeeta Rai, - Head of complaints  
Additional District and Sessions Judge committee  
Additional Principal Judge, Family Court,  
Ambala.
2. Ms. Nidhi Beniwal - Member  
Civil Judge (Junior Division),  
Ambala.
3. Ms. Neeru Anand, - Member  
Assistant,  
O/o District and Sessions Judge,  
Ambala.
4. Ms. Saroj Bala, - Member  
COC of the office of  
Civil Judge (Senior Division),  
Ambala.
5. Ms. Preeti Sehgal, - Member  
Panel Advocate of District Legal Services  
Authority, Ambala.

11.4.2019

District & Sessions Judge,  
Ambala. 11/4/19

Endst. No. 9347-70 dated 12/4/19

Copy forwarded to the following for information and necessary action:-

1. All the Judicial Officers posted in Ambala Sessions Division with the request to circulate the same amongst the staff posted in their respective Courts.
2. Ms. Madhu Singla, Reader Gr.I of the Court of Shri Yashwinder Paul Singh, Additional District and Sessions Judge, Ambala.
3. Ms. Neeru Anand, Assistant, O/o District and Sessions Judge, Ambala.
4. Ms. Saroj Bala, COC of the office of Civil Judge (Senior Division), Ambala.
5. Ms. Preeti Sehgal, Penal Advocate of District Legal Services Authority.

District & Sessions Judge,  
Ambala. 11/4/19

OFFICE OF THE DISTRICT AND SESSIONS JUDGE, AMBALA.

OFFICE ORDER

In compliance with the directions of the Hon'ble High Court contained in letter No. 564 Spl.E.II/L.80(a) dated 3.7.2018 and in pursuance to the section 4 of the Sexual Harassment of Women at Work Place (Prevention, Prohibition and Redressal) Act, 2013, an Internal Complaints committee is hereby constituted at Sub Division, Naraingarh to provide protection against sexual harassment of women at workplace and for prevention and redressal of complaints of sexual harassment. The members of the Committee shall be as under :-

Sr. No.	Name of member	Assignment
1.	Ms. Manmeet Kaur Ghuman, Civil Judge (Junior Division), Naraingarh	Head of Complaints Committee
2.	Shri Som Nath, Naib Nazir posted at Sub Division, Naraingarh.	Member
3.	Ms. Vandana Sharma, Stenographer Gr.II deputed in the Court of Shri Arvind Kumar Bansal, Additional Civil Judge (Senior Division), Naraingarh.	Member
4.	Ms. Navneen Sethi, Panel Advocate of Sub Divisional Legal Services Committee, Naraingarh.	Member

All concerned be informed accordingly.

5.7.2018

*regds*  
District and Sessions Judge,  
Ambala. 05.07.18

Endst. No. 15790-810 dated 5/7/18

Copy forwarded to the following for information and necessary action:-

1. All the Judicial Officers posted in Ambala Sessions Division with the request to circulate amongst the staff posted in their respective Courts.

2. Shri Som Nath, Naib Nazir posted at Sub Division, Naraingarh.
3. Ms. Vandana Sharma, Stenographer Gr.II deputed in the Court of Shri Arvind Kumar Bansal, Additional Civil Judge (Senior Division), Naraingarh.
4. Ms. Navneen Sethi, Panel Advocate of Sub Divisional Legal Services Committee, Naraingarh.

*Wagb*  
District and Sessions Judge,  
*Dr. P* Ambala. 05.05.18  
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